

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.212/2018
Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.15/11/2018/NCLAT/UR/1062

In the matter of:

Vivek Jha Appellant

Versus

Daimler Financial Services
India Pvt. Ltd. & Anr. Respondents

Appearance: None.

03.12.2018

No one appeared on behalf of the Appellant. Put up again
on 04.12.2018 before the Registrar Court.

(Peeush Pandey)
Registrar